## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH – II CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16-04-2021 AT 10.30 A.M THROUGH VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)

SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: IBA/84/2020

NAME OF THE PETITIONER

: Sri Annamalaiyar Infrastructures

NAME OF THE RESPONDENTS

: Fortune Mix India Pvt Ltd

**UNDER SECTION** 

: Sec 9 Rule 6 of IBC, 2016

[IBA/84/2020]

## **ORDER**

Ld. Counsel Ms. Inthu Karunakaran for the Applicant and Ld. Counsel Ms. Pavithra Dayalan for the Respondent are present.

IBA/1324/2019 was admitted by this Bench on 15.04.2021. In view of that, the Applicant is directed to submit its claim to the IRP within seven working days from today.

Accordingly, this IBA/84/2020 stands dismissed.

-sd-(ANIL KUMAR B) MEMBER (TECHNICAL)

-sd-(R. SUCHARITHA) MEMBER (JUDICIAL)